

श्री विभूति मिश्र : मैं ने तो पूछा क्या सरकार ने कोई कांस्ट्रक्टिव रास्ता निकाला है ।

अध्यक्ष महोदय : कांस्ट्रक्टिव रास्ता तो यही ही सकता है कि मेम्बर साहब प्रो.ता से नें ओर यह राशियों से लें ।

Assets of Limited Companies in West Pakistan

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*63. { Shri Ram Ratan Gupta:
Shri Rameshwar Tantia:
Shri Mantri:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether any progress has been achieved regarding the transfer of shares of Indian nationals with limited companies in West Pakistan; and

(b) if so, the details of the success achieved and when the amount is to be given to Indian share-holders?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Nasker): (a) and (b). Transfer of shares to and from Pakistan is not permissible under the Exchange Control Regulations. There is, however, an exception in the case of shares of non-evacuee concerns left in deposit with banks and their transfer is covered by the Indo-Pakistan Movable Property Agreement. Actual transfer of such shares has not taken place pending settlement of the question of restoration of assets of non-evacuee Joint Stock Companies.

Shri Rameshwar Tantia: May I know whether the Government is aware that a considerable amount of money as dividends of Indian nationals is with Pakistan and if so, what steps are being taken to get that money?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): As far as dividends on shares are concerned, I think there is an agreement between us and Pakistan. We are receiving payments.

There is however some difficulty about Exchange control and all that.

Mr. Speaker: Next question.

Iduky Hydro-Electric Project

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*69. { Shri Koya:
Shri A. K. Gopalan:
Shri Bhagwat Jha Azad:
Shri Baakt Darshan:
Shri Maniyangadan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Iduky Hydro-Electric Project in Kerala is cleared by the Advisory Committee on Irrigation; and

(b) if so, when the work on the project is likely to begin?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes; Sir.

(b) Preliminary works on the project have already been started.

Shri Koya: May I know when the Government expects to complete the project?

Shri Alagesan: It will be completed in the course of the Fourth Plan.

Shri Koya: May I know whether, in view of the emergency, the Government proposes to complete it in the Third Five Year Plan?

Mr. Speaker: He says that it would be done in the Fourth Plan.

Shri Kunhan: May I know whether the Kerala Government approached the Central Government to get some foreign aid in this project?

Shri Alagesan: No. It is a purely Kerala Government project. We can get foreign aid.

Mr. Speaker: Shri Maniyangadan.

Shri Kunhan: May I know whether the Government.....